

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : MA/1305/2019 IN CP/1275/IB/2018  
NAME OF PETITIONER : State Bank of India & 3 Ors  
NAME OF RESPONDENT : Aneetha Subramaniam (RP) M/s Karur KCP Packagings Ltd & 1 ors  
SECTION : Sec 60(5) of IBC  
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**ORDER**

Ld. Counsel for the Applicant as well as Ld. Counsel for the 1<sup>st</sup> and 2<sup>nd</sup> Respondents are present through video conferencing mode.

Ld. Counsel for the Applicant seeks for an adjournment on the ground that as his Senior Counsel who is engaged in this matter is held up before the Hon'ble Madras High Court.

Taking into consideration the said representation, post this matter on  
**14.04.2021.**

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)